

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5-IA/995(AHM)2024
in
CP(IB)/234(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Tudor India Private Limited

.....Applicant

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv.

For the Respondent :

ORDER

IA/995(AHM)2024

This application is filed by the Liquidator for the preliminary report, assets memorandum and 1st progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 995 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)